Micro Finance Progress Report

As at the end of March/ Sept.

Part 'A' - SHG Bank Linkage Program

(All amounts in Rs. '000)

1. SHGs maintaining Savings A/c in the Bank

	No. of SHGs	No. of Members	Savings Amount
a. Total no. of SHGs			
b. Of which under SGSY & other Govt. sponsored schemes			
c. Exclusive Women SHGs [Out of (a) above]			
d. Of which under SGSY & other Govt. sponsored schemes			

Part 'A' - SHG Bank Linkage Program

2. SHGs financed directly by Banks

(All amounts in Rs. '000)

								(All unic		00)
	During the year				Loan outsta	nding	Gross NPAs**		Percentage	of
	Loan Amount	No. c	of	No. of	Amount	No. of SHGs	Amount	No.of SHGs	Recovery	to
	Disbursed	SHGs		Members				with NPAs	Demand	
Total no. of SHGs										
(b) Of which under SGSY & other Govt. sponsored Programs										
Exclusive Women SHGs										
(b) Of which under SGSY & other Govt. sponsored Programs										

**Applicable to March return only.

Part 'A' - SHG Bank Linkage Program

3. SHGs financed directly by Banks with NGOs' facilitation

(All amounts in Rs. '000)

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	During the year			Loan outstanding		Gross NPAs**		Percentage	of
	Loan Amount	No. of	No. of	Amount	No. of SHGs	Amount	No.of SHGs	Recovery	to
	Disbursed	SHGs	members				with NPAs	Demand	
Total no. of SHGs									
(b) Of which under SGSY & other Govt. sponsored Programs									
Exclusive Women SHGs									
(b) Of which under SGSY & other Govt. sponsored Programs									

**Applicable to March return only.

Part 'B' : MFOs / MFIs - Bank Linkage for on-lending to groups and others

MFOs/ MFIs maintaining Savings A/c in the Bank

			(All amounts in Rs. '000)
S. No.	Nature of Intermediary	No. of	Savings Amount
		MFIs/ MFOs	_
1.	NGO MFOs - Societies Registration Act 1860 and		
	Indian Trust Act 1880		
2.	Cooperative MFOs- Cooperative Societies Act of		
	each State		
3.	Cooperative MFOs- Mutually Aided Cooperative		
	Societies Act (MACS)		
4.	Cooperative MFOs- Multi State Coop. Societies Act		
	2002		
5.	NBFC MFIs under Section 25 of Companies Act 1956		
	(Not for profit)		
6.	NBFC MFIs incorporated under Companies Act 1956		
	& registered with RBI		
7.	Others (To be specified)		
	Total		

(All amounts in Rs. '000)

Part 'B' : MFOs / MFIs- bank Linkage for on-lending to groups and others

2. MFOs/ MFIs financed by the Bank

Percentage of Gross NPAs** During the year Loan outstanding Recovery S. to Demand Nature of Intermediary No. No. of No. of MFOs/ Loan No. of MFIs disburse MFOs/M Amount MFIs with Amount having NPAs d Fls O/S loans NGO MFOs - Societies SHG Model 1. Registration Act 1860 and Non-SHG Model Indian Trust Act 1880 Cooperative MFOs-SHG Model 2. Cooperative Societies Act of Non-SHG Model each State Cooperative MFOs- Mutually SHG Model 3. Aided Cooperative Societies Non-SHG Model Act (MACS) Cooperative MFOs- Multi SHG Model 4. State Coop. Societies Act Non-SHG Model 2002 NBFC MFIs under Section 25 SHG Model 5. of Companies Act 1956 (Not Non-SHG Model for profit) NBFC MFIs incorporated SHG Model 6. under Companies Act 1956 & Non-SHG Model registered with RBI SHG Model Others (To be specified) 7. Non-SHG Model Total SHG Model Non-SHG Model

**Applicable to March return only